

Mr. Ramanikanta Patnaik
S.C. Puspalar

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./I.A./B.A.No. 578 1996

Smt. Golapmani Patnaik Applicant (s)

Versus

Union of India & or Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
	8/8/96	REGISTER Registrar	910 for Rs 50/- has been filed. 8/8/96
1	12.8.96	Nobody is present when called. Adjourned to 26.8.1996. MEMBER (ADMINISTRATIVE)	Is Regr pl. 8/8/96 08.08.96 09
2	26.8.96	At the request of Shri R.K. Patnaik adjourned to 9.9.1996. MEMBER (ADMINISTRATIVE)	8/8/96 08.08.96 09
3	9.9.96	At the request of Shri R.K. Patnaik adjourned to 20.9.1996. MEMBER (ADMINISTRATIVE)	Registrar Defects have been removed. for registration pl.
4	20.9.96	Shri R.K. Patnaik, learned counsel for the petitioner seeks permission to withdraw this application. Permission is granted. Petition is withdrawn and for technical purpose it is dismissed. Shri B.K. Bal, learned Additional Standing Counsel is present and heard on behalf of the respondents. MEMBER (ADMINISTRATIVE)	Registrar For Admn. & stay \$1/- with maintainability. 9/9/96 Bench.